

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI  
Original Application No. 169 of 2020 (SZ)**

**IN THE MATTER OF**

The Tribunal on its own motion-SUO MOTU  
Based on the News item in The Hindu News  
Paper, Chennai Edition dated 26.08.2020,  
"Illegal sand Quarrying in Thirukandalam  
Lake raises concern."

... Applicant(s)

-Vs-

1. The Secretary to Govt.of Tamil Nadu  
Department of Environment,  
Govt. Secretariat, Fort St.George,  
Chennai, Tamil Nadu-600 009.
2. The Principal Secretary to Government,  
Public Works Department,  
Govt. Secretariat, Fort St.George,  
Chennai-600 009.
3. The Additional Chief Secretary to Govt. of  
Tamil Nadu,  
Revenue and Disaster Management  
Department,  
Govt. Secretariat, Fort St.George,  
Chennai, Tamil Nadu- 600 009.
4. Department of Geology and Mining,  
Rep.by its Director,  
Alandur Road, Industrial Estate,  
Guindy, Chennai- 600 032.
5. Department of Geology and Mining,  
Rep. by its Assistant Director,  
Tiruvallur -613010.
6. The District Collector,  
Tiruvallur District,  
First Floor, Collectorate,  
Tiruvallur -602 001.
7. Engineer in Chief (Water Resources  
Organization) and Chief Engineer  
(General), Public Works Department,  
Chepauk, Chennai-600 005.
8. Thirukkandalam Village Panchayat,  
Rep. by its Secretary,  
Thirukandalam Village,  
Uthukottai Taluk,  
Tiruvallur District- 601 103.

...Respondent(s)

  
**Assistant Director  
Dept. of Geology & Mining  
Tiruvallur District.  
@ Tiruvallur**

  
**District Collector,  
Tiruvallur.**

6/25

**COMPLIANCE REPORT FILED BY THE 6<sup>th</sup> RESPONDENT – DISTRICT COLLECTOR, TIRUVALLUR.**

I, P. Ponniah S/o. Thiru. K. Paulchamy, Hindu, aged about 49 years, having my office at Collectorate Tiruvallur, District, do hereby solemnly affirm and sincerely state as follows:-

1. I am the District Collector, Tiruvallur District and I am well acquainted with the facts and circumstances of the case and I am filing this report as per records.

2. It is respectfully submitted that, the Honourable National Green Tribunal (SZ), Chennai upon hearing the Suo-Motu Original Application No.169/2020 (SZ) in its order dated 01.12.2020 had passed orders as follows:-

*“4. It is seen from the report that there are certain violations committed by the project proponent which were shown as Point No. C in the report.*

*5. When this was pointed out, the learned Additional Advocate General submitted that if some time is granted, they may be able to come with a compliance report as to whether the violation noted by the District Collector have been rectified or not. So considering the circumstances, we feel that some more time can be granted to them for that purpose”.*

3. It is respectfully submitted that, in view of the above directions issued by the Hon'ble National Green Tribunal (SZ), Chennai, the Executive Engineer, PWD, Kosasthalaiyar Basin Division, Tiruvallur was directed to take necessary action to be rectified on the violations noticed in the subject area and send an action taken report to the District Collector vide the letter number Rc.No. 463/2013/G&M-2 dated 11.12.2020 and 18.01.2021.

4. It is respectfully submitted that, the Executive Engineer, PWD, Kosasthalaiyar Basin Division, Tiruvallur in his letter No. DB/JDO-1/F.M&Q/2021/23M dated 21.01.2021 has submitted that, the earthen road removed and the removed earth conveyed to the tank bund for strengthening

  
**Assistant Director  
Dept. of Geology & Mining  
Tiruvallur District.**

  
**District Collector,  
Tiruvallur.**

7/25

the bund and also restored the damaged portion of the bund so as the bund is brought to its original standard at applicant's own cost. Further, Executive Engineer, PWD, Kosasthalaiyar Basin Division, Tiruvallur has stated that the entire road formed in water spread area is leveled. So, the capacity of the tank is not reduced and as of now 30% of water is stored in the tank which received by the recent monsoon in the catchment area of the tank.

5. It is respectfully submitted that, a copy of the Executive Engineer, PWD, Kosasthalaiyar Basin Division, Tiruvallur report dated 21.01.2021 along with field photographs are furnished in the Typed-set of papers.

It is therefore humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to record the above-mentioned facts and dispose of the application or pass such further orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

  
**District Collector,**  
**Tiruvallur,**  
**BEFORE ME**

8/25

  
**Assistant Director**  
**Dept. of Geology & Mining**  
**Tiruvallur District.**  
**@ Tiruvallur.**

**VERIFICATION**

I, P. Ponniah, S/o. Thiru. K. Paulchamy, Working as District Collector, Tiruvallur District do hereby verify that the contents of above compliance report are true to the best of my knowledge through records.

Verified at Tiruvallur on this 23 day of January 2021.

*fw*  
**District Collector,** 9/25  
**Tiruvallur.**

*[Signature]*  
**Assistant Director**  
**Dept. of Geology & Mining**  
**Tiruvallur District.**  
**@ Tiruvallur.**

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... Applicant(s)

-Vs-

1. The Secretary to Govt.of Tamil Nadu  
Department of Environment,  
Govt. Secretariat, Fort St.George,  
Chennai, Tamil Nadu-600 009  
and 7 others:

... Respondent(s)

**COMPILATION**

<b>Sl.No.</b>	<b>Date</b>	<b>Description</b>	<b>Page Nos.</b>
1	21.01.2021	Executive Engineer, P.W.D. Kosasthalaiyar Basin Division, Tiruvallur Lr.No.DB/JDO-1/F.M&Q/ 2021/23M, dt. 21.1.2021.	1 -2
2	21.01.2021	Field Photographs	3-9

Dated at Chennai this the      day of January 2021

**COUNCIL FOR RESPONDENTS**

**PUBLIC WORKS DEPARTMENT  
WATER RESOURCES DEPARTMENT**

**From**

**Er. C. PODUPANITHILAGAM, M.E.,**  
Executive Engineer, PWD,  
Kosasthalaiyar Basin Division,  
Thiruvallur

**To**

**The District Collector,**  
Thiruvallur District,  
Thiruvallur

**Letter No. DB/JDO-1/F.M&Q/2021/ 23<sup>M</sup>, Dated. 21.01.2021**

**Sir,**

**Sub :** Mines and Minerals - Thiruvallur District - Uthukottai Taluk - Thirukandalam village SF. No. 352/1 - Part - PWD Tank - Permission granted to quarry savudu (ordinary earth) to Thiru. J. Subramani - News article in "The Hindu" on 26.08.2020 - Directions issued by the Honble' NGT (S2) Chennai Action Taken Report - submitted - reg.

**Ref :**

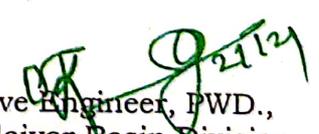
- 1) O.A 169/2020
- 2) Sue-moto - application taken up Hon'ble NGT (S2) O.A 169/2020
- 3) Report filed by the District Collector, Thiruvallur before Hon'ble NGT (S2) Chennai on 30.11.2020
- 4) Orders passed by the Hon'ble NGT (S2) Chennai OA 169/2020, Dated. 01.12.2020.
- 5) District Collector, Thiruvallur letter No. RC.463/2013/G&M2, Dated. 11.12.2020.
- 6) This Office Letter No. DB/ JDO-1/F.1917/Q&M/2020, Dated. 23.12.2020.
- 7) District Collector, Thiruvallur District Letter No. rC.463/2013 G&M-2, Dated. 18.01.2021.

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In continuation of this office letter 6<sup>th</sup> cited above, I submit to state that the earthen road formed by the lease holder (i.e) Thiru. J. Subramani is removed as pointed out by the Joint committee Inspection Report submitted on 07.10.2020 in respect of Thirukandalam Tank Savudu quarry as directed by the NGT.

i) The earthen road removed and the removed earth conveyed to the tank bund for strengthening the bund and also restored the damaged portion of the bund so as the bund is brought to its original standard at applicant's own cost.

Hence, I submit to state that the entire earthen road formed in water spread area is levelled. So, the capacity of the tank is not reduced and as of now 30% of water is stored in the tank which received by the recent monsoon in the catchment area of the tank.

  
Executive Engineer, PWD.,  
Kosasthalaiyar Basin Division,  
Thiruvallur

  
21/1/21

# THIRUKANDALAM TANK





# THIRUKANDALAM TANK



# THIRUKANDALAM TANK

